

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

COARM:

(IB)-266(ND)2019

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2019**

**NAME OF THE COMPANY: Mr. R. Tarkeshwar Narayan V/s. M/s. Horizon
Buildcon Pvt. Ltd.**

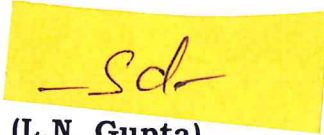
SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

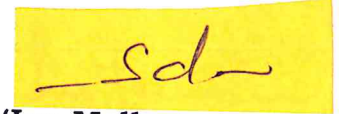
Present: Mr. Nattasha Garg &
Ms. Aashima Singhal, Advocates for the Respondent

ORDER

Reply of the Corporate Debtor is on record. Ld. Counsel for the Petitioner submits that copy has not been received by her. That the same be supplied. To come up for arguments on 18th October, 2019.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**